

**Urban Welfare Extension Projects**

3660. Shri Ram Krishan Gupta: Will the Minister of Education be pleased to state:

(a) the number of welfare extension projects (urban) opened so far (State-wise) and names of places; and

(b) the number and names of welfare extension projects (urban) to be opened during the remaining period of the Second Five Year Plan (State-wise)?

The Minister of Education (Dr. K. L. Shrimall): (a) Fifty. A statement indicating the places where the projects have been opened is laid on the Table. [See Appendix VII; annexure No. 75].

(b) Fifty. The location will depend on the selection of the places where the applicant institutions may like to establish the projects.

**Rifle Shooting Clubs in Punjab and Rajasthan**

3661. { Shri Ram Krishan Gupta.  
Sardar Iqbal Singh:  
Shri Daljit Singh:

Will the Minister of Home Affairs be pleased to state the names of the places in Punjab and Rajasthan where rifle shooting clubs are functioning?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The information is being collected and will be laid on the table of the House in due course.

**Foreign Aid by India**

3662. { Shri Ram Krishan Gupta:  
Shri Dinesh Singh:

Will the Minister of Finance be pleased to state the nature of financial help given by India to foreign countries for their development programmes since 1956 (year and country-wise)?

The Minister of Finance (Shri Morarji Desai): The nature of financial help given by India to foreign

countries for development programmes since 1956 (year and country-wise) is laid on the Table. [See Appendix VII; annexure No. 76].

**Land Customs**

3663. Shri Ram Krishan Gupta: Will the Minister of Finance be pleased to state the total amount of land customs collected during 1958?

The Minister of Finance (Shri Morarji Desai): Rs. 283 lakhs.

**Quarters for Army Personnel**

3664. Shri D. C. Sharma: Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 2107 on the 6th September, 1958 and state:

(a) the further progress made so far in building quarters for the other ranks of the Army; and

(b) the total amount spent upto the 31st March, 1959?

The Deputy Minister of Defence (Sardar Surjit Singh Majithia): (a) Projects for provision of accommodation for 235 married Other Ranks have been administratively approved since the 16th September, 1958. Out of these projects, one project catering for provision of accommodation, for 100 married Other Ranks was released for execution during 1958-59, and another for 99 married Other Ranks has been released during 1959-60.

(b) It is not known at this stage what amount has been spent on quarters for married Other Ranks alone, up to the 31st March, 1959, as accommodation for all ranks is included in the projects released during 1958-59.

**Educational Institutions in Himachal Pradesh**

3665. Shri D. C. Sharma: Will the Minister of Education be pleased to state:

(a) the number of educational institutions in Himachal Pradesh to which financial assistance was given by the

Ministry during 1957-58 and 1958-59 so far separately; and

(b) the grants given to each institution?

The Minister of Education (Dr. K. L. Shrimall): (a) and (b). A grant of Rs. 1427 only was sanctioned to Vallabh Mahavidyalaya, Mandi during 1957-58. No grant has been given during 1958-59 so far.

#### Social Service Camps in Punjab

3666. Shri D. C. Sharma: Will the Minister of Education be pleased to state:

(a) the number of Social Service Camps which were organised with the help of the Central Government in Punjab State during 1958-59; and

(b) the total amount spent and the number of participants, both boys and girls?

The Minister of Education (Dr. K. L. Shrimall): (a) 137 Camps.

Rs.	Amount Spent	No. of participants		
		Boys	Girls	Total
2,40,024	96	8,936	1,964	10,900

Note.—\*The figure given for expenditure is liable to revision on settlement of audited accounts

#### Income-tax cases

3667. { Shri D. C. Sharma:  
Shri Daljit Singh:

Will the Minister of Finance be pleased to state:

(a) how many cases of Income-tax were admitted in the Punjab High Court and the Tribunal during 1957-58 and 1958-59, year-wise; and

(b) the number of those cases disposed of uptill the 31st March, 1959?

The Minister of Finance (Shri Morarji Deas):

1957-58 1958-59

(a)	(b)	In Punjab		
		High Court	47	61

(a) In Income-tax Appellate Tribunal	1011	471
(b) (i) By High Court		19
(ii) By Tribunal		666

#### Archaeological Survey in Bombay

3668. Shri Pangarkar: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the survey of ancient temples and places of archaeological and historical importance has been completed in Bombay State; and

(b) whether Government have finalised the list of monuments of national importance in that State?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Yes, Sir.

(b) No, Sir.

#### Ancient Temples in Bombay State

3669. Shri Pangarkar: Will the Minister of Scientific Research and Cultural Affairs be pleased to state what steps have been taken recently to preserve the ancient temples of national importance in the Bombay State?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): Ordinary as well as special repairs are carried out depending on the needs of each protected monument and the funds available.

#### Courses in Nuclear Sciences and Nuclear Engineering

3670. Shri D. C. Sharma: Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Unstarred Question No. 1203 on the 10th December, 1958 and state the further progress made in the introduction of courses in nuclear science and nuclear engineering in the Universities?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Dea): The expert Committee